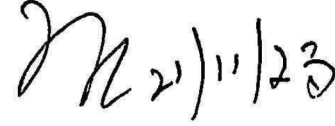


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to this office order No.73685-885/F.1(3)/Gaz/2023, Dated 03.10.2023, **Sh. Gaurav Sharma, Ld. Metropolitan Magistrate (Central)**, Tis Hazari Courts, Delhi is hereby nominated as Nodal Officer for the purpose of forwarding the applications for creation of E-Mail IDs of Judicial Officers of Central District, Tis Hazari Courts, Delhi, in place of Sh. Sunil Kumar Sharma, Addl. Sessions Judge (West), Tis Hazari Courts, Delhi. **with immediate effect.**

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



**(NARROTAM KAUSHAL)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 88763-783 F.1(3)/Gaz/2023

Dated 21 NOV 2023

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (West), Tis Hazari Courts, Delhi.
3. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-charge, Admn. I-II&III/Computer/General(Central), THC, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi